

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.220 – IA 595 of 2023
Item No.221 – IA 751 of 2023
In
CP(IB)/184(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Aries Paper Company
V/s
Saurashtra Specialities Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 13/09/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Harshil Patel Adv. for Mr. Lalit Patel Adv.
For the Respondent : Mr. Pratik Thakkar Adv.

ORDER

IA 595 of 2023

Learned counsels for both the sides appeared. RP directed to verify the documents exchanged by respondent by having a meeting.

List the matter on 31.10.2023

IA 751 of 2023

Issue notice to the other side.

List the matter on 31.10.2023.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)